

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

T. C.P No. 931/(MAH)/2017
CA No.

CORAM:

Present: SHRI M.K. SHRAWAT
MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 30.05.2017

NAME OF THE PARTIES: IDBI Trusteeship Services Ltd.
V/s.
M/s. Nirmal Lifestyle Developers Pvt. Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
1.	Adv. Sneha Hemwade P/b. Manilal Kher Aurbatal & Co.	Adv. for Petitioner	<i>Hemwade</i>

A praecipe dated 29/05/17 submitted;
seeking extension for compliance as
directed vide order dated 27/5/2017.
Granted. The petitioner can comply
with the direction on or before
15th June 2017.

Sd/-

M. K. Shrawat
Member (Judicial)
Govt. of India
National Company Law Tribunal
Mumbai Bench, Mumbai